

**HIGH COURT OF UTTARAKHAND AT NAINITAL**

**NOTIFICATION**

**DATED: NAINITAL: NOV. 20, 2024**

**No.420/UHC/Admin.A-2/2024**

In continuation of earlier notifications pertaining to nominations of Presiding Officers of the virtual traffic Courts under Motor Vehicles Act, 1988 to adjudicate e-traffic challan cases and transport department challan cases through virtual electronic platform for the all districts; the Link Officers of respective Courts are nominated as Presiding Officers of the virtual traffic Courts as per the prevailing link roster and Link Officers of these Courts shall preside over the virtual Courts in case of absence of the Presiding Officers (*Virtual Courts*) due to reason such as leave, illness or other unavoidable circumstances.

Link Officers of nominated Presiding Officers of virtual traffic Courts shall have the authority to preside over and adjudicate cases assigned to the virtual traffic Courts of respective districts during the absence of nominated Presiding Officers of virtual traffic Courts.

**Above order will come into force with immediate effect.**

**By Order of Hon'ble the Acting Chief Justice,**

**Sd/-**

(Kahkasha Khan)  
Registrar General

**No.6675/UHC/Admin.A-2/Virtual Traffic Courts/2024**

**Dated: Nov.20, 2024**

1. P.P.S. of the Court for information and to place it before Hon'ble the Acting Chief Justice.
2. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
3. P.S. to Registrar General.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
5. Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
6. Secretary (Personnel), Government of Uttarakhand, Dehradun for information.
7. All the District Judges of the District Judiciary for information.
8. Principal Judge, Family Courts/ Judges Family Courts of the State for information.
9. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
10. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
11. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
12. Legal Advisor to H.E. the Governor of Uttarakhand for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. All the Registrars of the Court for information.
22. Joint Registrar (I.T.)/C.P.C. of the Court.
23. Secretary, HCLSC, Nainital.
24. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
25. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
26. Deputy Registrar (Accounts) of the Court for information.
27. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
28. Guard File/ Assistant concerned.

**Assistant Registrar  
Admin.A-2**